- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 349/04]
- IV. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Health and Family Welfare, Department of Family Welfare) and the Hindustan Latex Limited for the year 2004-2005. [Placed in Library. See No. L.T. 350/04]

Notification of the Ministry of Consumer Affairs, Food and Public Distribution

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN): Sir, I lay on the Table:-

A copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification G.S.R.175 (E) dated 5th March, 2004, publishing the Consumer Protection (Amendment) Rules, 2004, under sub-section (1) of section 31 of the Consumer Protection Act, 1986. [Placed in Library. *See* No. L.T. 310/04]

- Notifications of the Ministry of Environment and Forests
- II. Accounts (2002-2003) of the Central Pollution Control Board, New Delhi and related papers

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI A. RAJA): Sir, I lay on the Table :-

- A copy each (in English and Hindi) of the following Notifications of the Ministry of Environment and Forests, under sub-section (3) of section 62 of the Biological Diversity Act, 2002:
 - (1) G.S.R.779(E) dated the 1^{s1} October, 2003, publishing the National Biodiversity Authority (Salary, Allowances and Conditions of Service of Chairperson and other Members) Rules, 2003. [Placed in Library. *See* No. L.T. 329/04]